Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.08.2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

	Г	Details of claim received Details of claim admitted						1	Amount of any	(Amount in INR)			
Sr. No.	Name of Creditor	Date of		Amount of claim		Amount covered by	whether	% of voting	Amount of	mutual dues,	Amount of claims	Amount of claims	Remarks, if any
L	unic of creditol	receipt	Amount Claimed	admitted	Nature of claim	guarantee	related party	share in CoC	contingent claims	contingent claims that may be	not admitted	under verification	icinarks, it any
1	ICICI Bank	12-12-22	1,613,903,054	1,613,903,054	Non Fund Based - Secured		No	6.67%	-	-	-	-	Value of security: Opto Circuits India Limited - Nil; Security over current and movable fixed assets of Criticare Systems Sdn Bhd. (@Wholly owned step down subsidiary of borrower based out of Malaysia) - value of security estimated as NIL; Criticare Systems Sdn. Bhd Suite 23-05, 23 rd Floor Menara Zurich, No 15 Jalan Dato Abdullah Tahir, Johor Bahru, Johor, Malaysia
2	State Bank of India	09-12-22	5,361,160,486	5,361,160,486	Fund Based - Secured	-	No	22.17%	-	-	-	-	Primary: Pari Pasu Charge on Company's entire stocks and receivables along with DBS Bank Ltd., Indusind Bank Ltd. And Standard Charterd Bank. Collateral: EM of Land and Building standing in the name of Coll statuted at Plot No. 83, 5 yn 62, 5 part, measuring 1.5 acres at Doddsthagur Hobil, Begur Taluk, Bangalore South Taluk(exclusivel) to SBI; 1st Charge on the other Fixed assets of the company (excluding assets financed by DBS Bank); Guarantee-Personal Guarantee of Promoters
3	JCF Yes Trust 2022-23/18 Trust(JCF ARC) vide letter dated 30/10/22 recd on 05/01/23 Earlier claimed as Yes Bank	14-12-22	699,845,064	699,845,064	Fund Based - Secured		No	2.89%			-	-	First Pari Pasu charge over current assets created vide hypothecation deed date 12.11.2011; Demand Promisory note along with letter of continuity dated 12.11.2021
4	Standard Chartered Bank _India	13-12-22	6,948,887,607	6,948,887,607	Fund Based - Secured		No	28.74%				-	All present and future book debts, outstanding moneys receivable, claims and bills which are due and ownign or which have at any time during the continuance of this security become due and owing to the defendant in the course of its business by any person, firm, company or body corporate or by the government department or office or any municipal or local or public or senti government body authority or any body corporate or undertaking or projects whatever in the public sector all present and future stock in trade consisting of raw material, finished goods in process of manufacturing and other merchandles whatsoever, being movesable properties, now or at any time after the execution of the Memorandum of Hypothecation: (ii) at the Defendant's disposal; or (iii) stored or be stored or brought in to upon or in course of transit to the defendant's factory or premises including at the plot No. 83. Electronics City, Bengaluru South, Karnataka Södlol() et al my other place in the defendant's possession or occupation or at any other place)
5	Bank of Nova Scotia	16-12-22	3,662,773,140	3,662,161,828	Fund Based - Secured		No	15.15%			611,312	-	Hypothecation of Goods and Receivables; Corporate Guarantee issued by Opto Infrastructure Limited; Demand Promisory Notes; Letter of Continuity for continuing security in relation to overdraft/cash credit account; greement for commercial letter of credit; letter of counter guarantee/Indemnity; MOE recording tittle deeds by Opto Infrastructure limited; Declaration of clear tittle of the immovable properties morgaged by deposit of tittle deeds
6	Indusind Bank	21-12-22	164,653,898	164,653,898	Fund Based - Secured	186,577,551	No	0.68%			-	-	Corporate Guarantee by Opto Infrastructure Limited; Immovable Property owned by Opto Infrastructure Limited and Exclusively Mortgaged to Indusind Bank for Loan availed by Opto Circuits India Ltd; 2. Equitable mortgage on the property (KADB Land) at Nanipaged owned by Opto Infrastructure Lid(DII) for facility availed by Opto Circuits India Limited; "All Itahs piece and parcel of property bearing Sy No. 8.1 measuring 2 Acres (Sy No. 8.21 measuring 2 Acres (Sy Mos. 8.1) areasuring 2 Acres (Sy No. 8.12 measuring 8.1-37, y no. 8.4 measuring 2 acres 0.5 guntas, y no. 8.97 measuring 3 acres 3.0 guntas, y no. 8.97 measuring 3 acres 3 guntas, y no. 8.97 measuri
7	DBS Bank Limited, Singapore	10-01-23	187,360,701	187,360,701				0.77%					First ranking and exclusive charge on all moveable fixed assets of the company as describe in Schedule 1 and relevant insurance policies as mentioned in Schedule 2 of Deed of Hypothecation dated July 15, 2009
8	DBS Bank India Limited	10-01-23	2,924,734,819	2,924,734,819				12.10%					All the current assets of the company such as stock of all finished goods, semi-finished goods, work in progress and raw materials belonging to the borrower, all the borrower present and future book delts, outstanding monies receivables, claims, bills, contracts, engagements, securities, investments, rights and assets pertaining to any credit facility withic are due and payable to the borrower as mentioend in agreement for hypothecation dated 22nd december 2008.
9	HDFC Bank	15-02-23	2,636,327,950	1,790,392,429				7.40%			845,935,521		Rs.84,53,551 rejected is because excess rate of interest was charged than the agreed rate and the same is communicated to the HDFC bank\
	Total		24,199,646,720	23,353,099,886		186,577,551		96.59%	-	-	846,546,833	-	